## GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 1714 TO BE ANSWERED ON 30.07.2025

#### Allocation of Coal Blocks to SCCL

### 1714. Dr. Kadiyam Kavya:

Will the Minister of *COAL* be pleased to state:

- (a) whether the Government has received a request from Telangana to allocate Koyagudem Block III, Sathupalli Block III, Sravanapalli Block, PK OC II Dip Side Block and other blocks to Singareni Collieries Company Limited (SCCL) under section 11A/17A(2) of the Mines and Minerals Development and Regulation (MMDR) Act, 1957 and if so, the details thereof;
- (b) whether the previously auctioned Koyagudem and Sathupalli blocks remain non-operational due to failure by private allottees and if so, whether the Government is considering reallocation to SCCL;
- (c) whether SCCL has committed to offering higher revenue share than earlier bidders for these blocks and if so, the details thereof; and
- (d) whether the Government would ensure allocation of sufficient coal reserves to SCCL to maintain production capacity and meet future power demand in Telangana?

#### **ANSWER**

# MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) Yes, Madam. A request dated 04.07.2024 was received from Hon'ble Chief Minister of Telangana regarding allocation of Koyagudem Block III, Sathupalli Block III, Sravanapalli Block, PK OC II Dip Side Block and other blocks to Singareni Collieries Company Limited (SCCL) under section 11A/17A(2) of the Mines and Minerals Development and Regulation (MMDR) Act, 1957
- (b) Yes, Madam. The previously auctioned Koyagudem Block III and Sathupalli Block III remain non-operational due to failure by private allottees. Currently, there is no proposal to reallocate these coal blocks to SCCL.
- (c) Yes, Madam. It was communicated by Hon'ble Chief Minister of Telangana that SCCL has committed to pay 0.5% more than the revenue share offered by the other firms.
- (d) As per the existing policy for allocation of coal blocks, all the coal blocks are now being offered for allocation by transparent and fair auction process for sale of coal. SCCL may also participate in the auctions of coal blocks regularly being conducted by the Ministry of Coal.

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